

In accordance with the practices and usages customary among the bankers and also in conformity with the provisions of the statutes governing the public sector banks, information relating to financial assistance etc. given to individual constituent of the banks cannot be divulged.

Review of law governing army personnel

*137. SHRI JASWANT SINGH:
SHRI SATYA PAL MALIK:

Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal under Government's consideration to review the existing law governing the army personnel, in view of the recent observations made by the Supreme Court;

(b) if so, what steps have been taken by Government in this regard; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) to (c) In a recent judgement, on the petition Nos 4903 of 1981, 1513 of 1979 and 5930 of 1980 filed by three Army Officers, the Supreme Court have recommended (a) the setting up of a Court Martial Appeal Court and (b) Court Martial giving a speaking order in support of its verdict. Government propose to consult all concerned on this in the light of the provision of Article 33 of the Constitution.

Regimental Fund collected from N.C.C. cadets and officers

*138. SHRI F. M. KHAN:

Will the Minister of DEFENCE be pleased to state:

(a) the amount which the Directorate General N.C.C. had collected as

Regimental Fund from N.C.C. cadets and officers during the financial years 1980-81 and 1981-82, separately;

(b) the amounts which were spent from the Fund on the Republic Day Parade Camps of 1981 and 1982 along with item of expenditure;

(c) the amounts which were spent from the Fund on the items such as publication of periodical cadet journal, training books, presentations to VIPs and on entertaining guests and visitors to Directorate General N.C.C. during the years 1980-81 and 1981-82;

(d) what are the other items along with amount, on which the Regimental Fund was spent during 1980-81 and 1981-82; and

(e) what are the amounts from the Regimental Fund spent and balance at the end of each financial year?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) to (e) The Dte. Genl. NCC received Rs. 77,707.10 and Rs. 1,43,549.83 as its share of the NCC Regimental Fund during 1980-81 and 1981-82 respectively. (The amount for 1981-82 included some arrears for the past years.

Rs. 2,20,201.70 and Rs. 87,452.75 were spent from the said Fund on NCC Republic Day Camps during 1981 and 1982 respectively. The details of the items of expenditure are attached. (See below) The higher expenditure in 1981 was due to the fact that till and including 1981, part of the expenditure on the RD Camp used to be met from the Regimental Fund of the NCC.

No amounts were spent from the Fund on publication of Cadet Journal, Training Books and presentation to VIPs during the above years. The expenditure on entertainment to guests and visitors to the Dte. Genl. NCC was Rs. 13,512.89 and Rs. 20,888.95 during 1980-81 and 1981-82 respectively.

The details of expenditure on other items by the Dte. Genl. NCC from

the Regimental Fund during 1980-81 and 1981-82 are attached. (See below).

The total amount spent from the Regimental Fund and the balance at the end of 1980-81 and 1981-82 are given below:

Year	Amount Spent Rs.	Balance* Rs.
1980-81	5,26,345.82	22,95,782.86
1981-82	2,91,824.41	23,38,125.65

*This includes fixed deposits in Public Sector Banks.

Items of expenditure 1980-81

Item	Amount Rs.
Hiring of furniture	95,036.21
Hiring of P.A. Equipment	3,500.00
Hiring of Typewriters	160.00
Printing & Stationery	5,928.30
Purchase of Stores	60,465.41
Ship Modelling Item	112.80
Cost of setting up information room	1,098.73
Best Cadet Awards	1,200.00
Cost of Crockery	1,000.00
Entertainment of Visitors/Guests	920.35
Gliding/Regatta display	19,221.59

Item	Amount Rs.
Refreshments	4,422.80
Conveyance Charges	2,429.90
Presentation item	14,332.80
Extra Messing	5,069.00
Repair of stores	1,918.25
Labour Charges	241.57
Miscellaneous	2,493.59
TOTAL	2,20,201.70

Items of Expenditure—1981-82

Item	Amount Rs.
Printing & Stationery	6,624.83
Purchase of Stores	28,220.35
Ship Modelling	443.95
Setting up of information room	1,333.39
Best Cadet Awards	1,200.00
Purchase of Crockery	3,526.60
Guests	18,633.00
Gliding/Regatta display	17,120.48
Refreshments	492.26
Conveyance	499.00
Presentation item	570.00
Repair of stores	39.20
Repair of vehicles	1,714.89
Cultural programme	1,505.00
Honorarium for extra duties	200.00
Colour Photo	6,075.00
Miscellaneous	1,254.80
TOTAL	87,452.75

Other Expenditure From DG A.C.U. Regimental Fund

	1980-81	1981-82
	Rs.	Rs.
1. Ex gratia grant to families of deceased Officers/Guards etc. and grant to Training Establishments/NCC Dues	40,981.78	39,625.09
2. Presentation items to Cadets	50,882.36	36,178.29
3. Printing	7,350.76	5,768.00
4. Books, Stationery and Periodicals	14,551.29	11,990.74
5. Cost of Stores	5,365.60	6,125.00

	1980-81	1981-82
6. Accessories and Servicing of Stores	3,170.11	1,324.65
7. Monthly honorarium/Refreshment allowance for staff for additional duties	4,722.95	6,060.60
8. Repair of Staff Car/Motor Cycles	6,071.59	8,235.10
9. Conference Expenditure	9,386.38	4,129.95
10. Expenditure/Camps/Courses	1,17,498.06	12,510.38
11. Conveyance charges	2,758.75	2,603.85
12. Miscellaneous expenditure	29,891.60	58,036.16
TOTAL :	2,92,631.23	1,86,482.71

News item "Hundreds that sail out in crores"

*139. SHRI YOGENDRA SHARMA:
SHRI INDRADEEP SINHA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the 'Statesman' of 14th August, 1982 under the caption "Hundreds that sail out in crores";

(b) if so, what are the details in this regard;

(c) whether an inquiry has been conducted into the smuggling activities; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI PATTABHI RAMA RAO):

(a) Yes, Sir.

(b) The news-report mainly states that Indian currency is being smuggled out of the country to Singapore, Hong Kong, and the Gulf countries during the recent months, and attempts an analysis of the cause and effect of such smuggling.

(c) and (d) The matter has been inquired into. It is reported that there is some outflow of Indian currency through illicit channels mainly as a mode of payment for contraband goods smuggled into the country.

The concerned law enforcement agencies have been vigilant regarding this trend; and have been taking appropriate action to prevent such smuggling.

Computerised system of Booking introduced by Air India

*140. SHRI J. K. JAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) when the Air India introduced computerised system of booking at its booking offices;

(b) what was the number of such booking offices in the beginning and what is their number at present;

(c) whether the functioning of the computer has been found satisfactory; and

(d) whether any of the computers are lying idle and out of order?

THE MINISTER OF STATE IN
THE MINISTRIES OF CIVIL AVIA-
TION AND CIVIL SUPPLIES